### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

#### Lok Sabha

### UNSTARRED QUESTION NO.: 729 (TO BE ANSWERED ON THE 24th July 2025)

#### **FAULTS IN AIRSTRIPS**

# 729. SHRI ASHOK KUMAR RAWAT Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether faults in airstrips have been found to be the major reason for recent plane crash in the country and if so, the details thereof;
- (b) the number of airfields where such faults have been identified;
- (c) whether it is affecting air services and if so, the details thereof; and
- (d) the time by which the faults in such airfields are likely to be addressed?

#### **ANSWER**

# Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): An Investigation has been ordered by the Director General, Aircraft Accident Investigation Bureau (AAIB) under Rule 11 of the Aircraft (Investigation of Accidents & Incidents) Rules, 2017 to determine the probable cause(s)/contributory factor(s) leading to accident of Air India flight AI-171 at Ahmedabad on 12.06.2025.;

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A preliminary report on the accident has been published by AAIB on 12.07.2025 and is available on their website www.aaib.gov.in. As per the preliminary report, no adverse finding related to aerodrome infrastructure has been pointed out.

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